

(b) what are the facilities provided by Government to the pilgrims within India and to the persons going on a pilgrimage to the Pashupatinath Mahadeva Temple in Nepal?]

**पर्यटन और नागर मानन मंत्री (डा० कर्ण सिंह) (क) जी, नहीं।**

(ख) केन्द्रीय पर्यटन विभाग के पास इस प्रयोजन के लिये नियत की गयी कोई धनराशि नहीं है, परन्तु बोधगया तथा रामेश्वरम् जैसे कुछ क्षेत्रों की विभिन्न सामान्य स्कीमों के अंतर्गत सहायता की गयी है। राज्यों की पाचवी योजनाओं में भी तीर्थयात्रियों के लिये सुविधाओं की वृद्धि करने के लिये धन की व्यवस्था की जा रही है।

नेपाल में पशुपतिनाथ महादेव मंदिर की तीर्थयात्रा करने वाले लोगों के लिये सुविधाओं की व्यवस्था करना नेपाल सरकार की जिम्मेदारी है।

†[THE MINISTER OF TOURISM AND CIVIL AVIATION (DR KARAN SINGH): (a) No, Sir

(b) No funds are earmarked with the Central Department of Tourism for this purpose, but certain areas such as Bodhi Gaya and Rameshwaram have been helped under various general schemes. Funds are also being provided in the State's Fifth Plans for augmenting facilities for pilgrims.

Facilities for pilgrims visiting Pashupatinath Mahadeva Temple in Nepal is the responsibility of the Government of Nepal.]

#### Income Tax Payers

\*694 SHRI N K SHEJWALKAR  
Will the Minister of FINANCE be pleased to state—

(a) the number of income-tax payers whose individual yearly income has been

†[ ] English translation.

shown in the returns as more than Rs 7 lakhs in any one of the last three assessment years, and

(b) whether any of these tax-payers have received any income from any foreign country if so the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K R GANESH) (a) and (b) The number of individuals who have been assessed on an income of more than Rs 7 lakhs during assessment years 1970-71, 1971-72 and 1972-73 and information regarding the assessed foreign income of these persons, is being collected and will be laid on the Table of the House, as early as possible

#### Export made by M/s. Coca-Cola Export Corporation

\*695 SHRI NIREN GHOSH:

SHRI K P SUBRAMANIA  
MENON

SHRI HARSH DEO MALA-  
VIYA

SHRI NAGESHWAR PRASAD  
SHAHI

Will the Minister of COMMERCE be pleased to state.

(a) the value of exports made by M/s Coca-Cola Export Corporation during the years 1969-70, 1970-71, 1971-72 and 1972-73;

(b) the break-up of their exports with regard to the following heads namely,—

(i) products manufactured indigenously, and

(ii) commodities procured from the market,

(c) whether it is a fact that their exports included traditional items like cashew-nuts, guar gum, tea and coffee and

(d) if so, the quantity of these items exported during the above period and the value thereof?